

Annexure-7

Name of the Corporate Debtor: Muktar Minerals Private Limited; Date of Commencement of Liquidation: 01-02-2023; List of Stakeholders as on: 10-04-2023
List of Other Stakeholders, if any (other than financial creditors and operational creditors) (Amount in ₹)

| Sl No | Name of stakeholder | Category of stakeholders (preference shareholders /equity shareholders / partners/ others) | Details of Claims received | | Details of claims admitted | | | | | | Amount of contingent claim | Amount of any mutual dues that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks, if any | |
|-------|---------------------|--|----------------------------|----------------|----------------------------|-----------------|---|---|-----------------------------|--|----------------------------|---|--------------------------|------------------------------------|-----------------|----|
| | | | Date of receipt | Amount Claimed | Amount of claim admitted | Nature of Claim | Amount covered by lien or attachment pending disposal | Whether lien/ attachment removed? (Yes/ No) | Amount covered by guarantee | % share in total amount of claims admitted | | | | | | |
| NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA |
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14 OCT 2023

Anup
ANUP KUMAR SINGH
LIQUIDATOR
IP Registration No.- IBBI/IPA-001/IP-P00153/
2017-2018/10322